

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.10.2025

ORDER NO. 192 of 2025

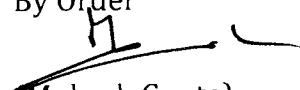
Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for
CESTAT, New Delhi from **27.10.2025** to **31.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 27.10.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. S. V. Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
On 28.10.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. S. V. Singh, Hon'ble Member (Technical)	Service Tax Division Bench matters.
On 29.10.2025 to 31.10.2025	Mr. S. V. Singh, Hon'ble Member (Technical)	Single Member Bench matters.

Note:

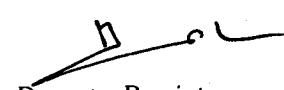
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar